

JAMMU AND KASHMIR HIGH COURT STAFF  
WELFARE ASSOCIATION(REGD.)

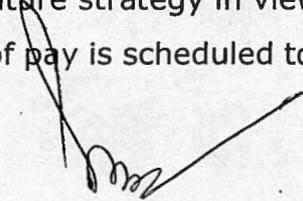
**RESOLUTION**

A General Body meeting of High Court staff welfare Association was convened on 02-04-2019 in the Administrative Hall of High Court (Main Wing) at Jammu where deliberations were made on several issues including the issue regarding Rationalization of Pay of High Court Staff. It has been unanimously decided by the General House that Adhoc body will be constituted to look-after the affairs of the High Court Staff Welfare Association till such time the elections are convened. Accordingly, the following Adhoc body is hereby constituted:-

- 1) Shri Shahji Bhat (**President**);
- 2) Shri Gh.Rasool Dar (**Gen.Secretary**);
- 3) Shri Ahmad Ali Bhat (**Vice President**);
- 4) Shri Rajesh Raina (**Vice President**);
- 5) Shri Altaf Hussain Wani (Member, High Court Main Wing);
- 6) Shri Altaf Hussain Khan (Member, High Court Main Wing);
- 7) Shri Farooq Ahmad Dar((Member, High Court Main Wing);
- 8) Shri Syed Anwar Shah (Member, High Court Main Wing);
- 9) Shri Niyaz Ahmad Lone (Member, High Court Main Wing);
- 10) Shri Suhail Ahmad Dar(Member, High Court Main-Wing);
- 11) Shri Ashok Gandhi (Member, High Court Wing, Jammu);
- 12) Shri Sanjeet Kumar (Member, High Court Wing, Jammu);
- 13) Shri Sunil Khajuria (Member, High Court Wing, Jammu);
- 14) Shri Ranbir Singh (Member, High Court Wing, Jammu);
- 15) Ms. Sania Yousuf (Member, High Court Wing, Jammu);
- 16) Shri Raj Kumar-II (Member, High Court Wing, Jammu);
- 17) Shri Bashir Ahmad Beigh (Member, High Court Wing, Srinagar);
- 18) Shri Molvi Mehboob (Member, High Court Wing, Srinagar);
- 19) Shri Mukhtiyar Ahmad Wani (Member, High Court Wing, Srinagar);
- 20) Shri Mudasir Ahmad (Member, High Court Wing, Srinagar);

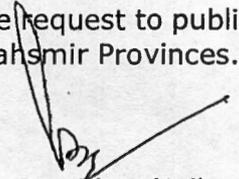
21) Shri Mohammad Ayoub (Member, High Court Wing, Srinagar).

In this regard, the adhoc office bearers have been authorized to issue necessary press release and chalk out the future strategy in view of the fact that the matter regarding rationalization of pay is scheduled to be listed on 16<sup>th</sup> April, 2019 at Jammu.

  
**(Shahji Bhat)**  
President(Adhoc)

Copy to:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for kind information of Her Lordship.
- 2) Registrar General, High Court of J&K, Jammu.
- 3) Registrar Vigilance, High Court of J&K, Jammu.
- 4) Registrar Rules, High Court of J&K, Jammu.
- 5) Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
.....for kind information.
- 6) Manager, Govt.Press for information and with the request to publish the same in the Daily News Papers of Jammu and Kashmir Provinces.

  
President(Adhoc)